## CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR



## **ORDERS OF THE BENCH**

Date of Order: 27/07/2016

CP No. 291/00001/2015 (OA No. 318/2010)

Mr. N.C. Goyal proxy counsel for

Mr. Vinod Goyal counsel for the applicant.

Mr. Hawa Singh counsel for the respondents.

It is informed on behalf of the respondents that operation and effect of the order of this Bench has been stayed in the High Court of Rajasthan in D.B. civil writ petition No. 749/2015 vide order dated 28/05/2015. Considering the fact that Hon'ble High Court has stayed the operation of order, the contempt petition is dismissed with the liberty to either of the parties to apply for its revival after decision of the CWP, if need arises.

(Ms. Meenakshi Hooja ) Administrative Member (Sanjeev Kumar Kaushik)
Judicial Member

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